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Title: Need to increase the share of grants to State Governments for education in accordance with the recommendations of the 13<sup>th</sup> Finance Commission.

DR. KIRIT P. SOLANKI (AHMEDABAD): Sir, I would like to draw your attention to the 13<sup>th</sup> Finance Commission Award. In order to satisfy the requirement of the Right to Education Act to provide quality education to the children between the age group of 6 to 14 years, for the awards between 2010-11 and 2014-15, the Central Government has decided to take 65 per cent of the grants provided by the Finance Commission, and the remaining 35 per cent of funds were allocated to State Governments with the condition that the State Government shall invest 8 per cent additional expenditure now. The share of funds allocation 65:35 is quite contradictory of the intention of the 13<sup>th</sup> Finance Commission.

Sir, it is my humble request that the 13<sup>th</sup> Finance Commission award be considered as a 100 per cent State share and the condition of 8 per cent additional expenditure now a burden on the State is to be cancelled.